

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CA)/86(CHE)/2023**

**NAME OF THE PETITIONER : Kalyani Prakasam**

**NAME OF THE RESPONDENT(S) : Roc, Coimbatore**

**UNDER SECTION : Sec 252(3) of CA, 2013 r/w Rule 87A of  
NCLT rules, 2016**

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**ORDER**

Ld. Representing Counsel for the Petitioner is present. Ld. Counsel Mr.Avinash Krishnan Ravi for ROC.

ROC sought 4 weeks time to file report. Time allowed.

List the petition for hearing on **28.08.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk